

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-324(PB)/2020

IN THE MATTER OF:

Yes Bank Ltd.

.... Applicant/petitioner

v.

Niryat Sam Apparels (India) Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 14.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Anush Raajan, and Mansi Gupta, Advs. for Yes Bank Limited (FC)

For the respondent

Mr. Jeevesh Nagrath, Mr. Chandan Dutta, Advs. for CD

ORDER

For the Petitioner counsel himself has stated that settlement talks are in progress, at his request, list this matter on **20.01.2021** for reporting settlement.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)